

F.NO.56(3)/CESTAT/CASH/M.Q.EXP./2014-15
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 13/02/2015

To

The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of ~~Jan~~-2015.

Sir,

I am to forward herewith the expenditure statement for the month of Jan,2015 (F.Y 2014-15) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,

(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Office Copy/Guard File.
3. Computer Section for uploading website.

(Rajender Prasad)
Accounts Officer
CESTAT, New Delh

Customs Excise & Service Tax Appellate Tribunal, New Delhi:

Statement showing expenditure for the month of JAN--2015

Sr. No. Sub Head	Sanctioned Grant	Proportinate Grant	Actrural Expenditure		Variation between proportinatd grant and actual expenditure		Remarks
			From 1.1.15 to 31.01.15	Progressive 31.01.2015	Saving	Excess	
1.. Salaries	92000000	76666667	6865458	70985522	5681145		
2.. Medical	2060000	1716667	47749	689916	1026751		
3.. Travel Exp.	3200000	2666667	382309	2581731	84936		
4.. Office Exp.	34750000	28958333	837626	15571860	13386473		
5.. OTA	174000	145000	32420	50663	94337		
6.. R R & T	11700000	9750000	190249	1902490	7847510		
7.. Infor. Tec.	7750000	6458333	105781	3503504	2954829		
8.. Adv. Pub.	300000	250000	0	0	250000		
TOTAL	151934000	126611667	8461592	95285686	31325981	0	

DRAWAING & DISBURSING OFFICER
CESTAT

